

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

21. C.P.(IB)-1253(MB)/2022

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 30.04.2024**

**NAME OF THE PARTIES:- MS Mahila Udyog Limited**

**Section: 10 of Insolvency and Bankruptcy Code, 2016**

---

**ORDER**

Counsel, Avinash R Khanolkar a/w Surekha Yadav appeared for the Petitioner. Counsel appearing for the Petitioner seeks time to place on record additional affidavit. Let the same be filed at least two days before the next date of hearing, subject to last chance. At the request of the Counsel for the Petitioner list this matter for final hearing on **13.06.2024.**

**SD/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**SD/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**